

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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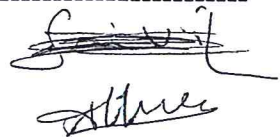
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/19/2017
NAME OF THE PETITIONER(S) : CASCADE ENERGY PTE LTD
NAME OF THE RESPONDENT(S) : ZYNERGY SOLAR PROJECTS AND SERVICES PVT LTD + 4
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	Dr. Sankar Narayan Sr. Advocate for Sai Vilom	Counsel for R 3	
	V. SANKAR NARAYANAN FOR J. SIVANANDARAJ	COUNSEL FOR PETITIONER	V. Sankar Narayan
2)	Hari Shankar Mani Sai Vilom	Counsel R 3	Sai Vilom

ORDER

Counsels for both the parties are present. Counsel for Respondent produced an order dated 10.08.2017 passed by the Hon'ble Apex Court directing the NCLAT to pass the order within four weeks and it has further been directed that the proceedings before the NCLT shall be stayed till NCLAT decides the matter. Therefore, we adjourn the matter for four weeks. Put up on **21.09.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)